

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(7)


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

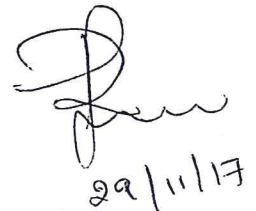
APPLICATION NUMBER :
PETITION NUMBER : CP/651/IB/2017
NAME OF THE PETITIONER : T.C. MOOSA
NAME OF THE RESPONDENT : KARISMAA FOUNDATIONS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Mohamed Asrik Respondent.
For Nithyaesh and vaibhav
Counsel For Respondent-



2. R.J. RADHIKA PETITIONER
Advocate.


29/11/17

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to file reply within a week's time by providing a copy to the other side. Matter is posted for arguments. Put up on 13.12.2017 at 10.30 A.M.

sd/-
MEMBER (JUDICIAL)

ghk